



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 40/BB/2018	-	Admission	Rule 6 of I&B	Mr. B S Infotech Vs M/s Parikalp Enterprises Business Solutions Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	S.B. RAJU Advocate 9035151019	RESPONDENT	
	Mahesh. M 96200-00096	Petitioner	

**ORDER**

Matter is listed today for admission. Registry has raised objections. Representative for Petitioner is present. Shri Sharan Raju, has filed vakalat for Corporate Debtor. For compliance of objections and for filing objections on behalf of Corporate Debtor. List it for consideration on 16.02.2018.

  
Member (T)

  
Member (J)